

**COURT NO. 30**  
**THE HONOURABLE SRI JUSTICE K. SARATH**

**To be heard on Monday the 18th day of November 2024(AT 10:30 AM - HYBRID MODE)**

**NOTE - For Registration - <https://tshc.vconsol.com/register>  
For attending Court Proceedings - <https://tshc.vconsol.com/login>**

**(DAILY LIST)**

<b>SNO</b>	<b>CASE</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b><u>FOR BEING MENTIONED</u></b>				
1	WP/3368/2024 IA 1/2024(Direction Petition) IA 2/2024(For Being Mentioned) IA 3/2024(Recall Petition) IA 4/2024(Modification) IA 5/2024(Implead Petition) IA 6/2024(Re-Open Petition)	M/s GIX LAW FIRM AND LEGAL SERVICES	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA J DHEERAJ REDDY	HYDERABAD
<b><u>FOR DISMISSAL</u></b>				
2	WP/8761/2009 IA 1/2009(WPMP 11481/2009)(Direction Petition)	P N NALINI KANTH	GP FOR REVENUE	RANGA REDDY
3	WP/8798/2009 IA 1/2009(WPMP 11541/2009)(Direction Petition)	CHANDRAPPA	GP FOR ASSIGNMENT	MAHABUBNAGAR
4	WP/8799/2009 IA 1/2009(WPMP 11542/2009)(Direction Petition)	N S BHASKARA RAO	GP FOR REVENUE	RANGA REDDY
5	WP/11554/2009	KIRAN REDDY MALLARAPU	GP FOR REVENUE NIMMAGADDA SATYANARAYANA (R5)	KHAMMAM
6	WP/12266/2009 IA 1/2009(WPMP 15855/2009)(Suspension Petition)	K ASHOK KUMAR	GP FOR REVENUE K.ASHOK KUMAR (PETITIONER)	RANGA REDDY
7	WP/12799/2009	G SRINATH	GP FOR REVENUE A RAVINDER REDDY (R5)	RANGA REDDY
8	WP/21642/2010 IA 1/2013(WPMP 38797/2013)(Injunction Petition)	V HARI HARAN	GP FOR REVENUE K R SASIDHARAN NAIR (R158) A CHAYA DEVI (R159)	HYDERABAD
9	WP/23262/2010 IA 1/2010(WPMP 29762/2010)(Stay Petition) IA 1/2024(L R Petition) IA 2/2024(L R Petition) IA 3/2024(L R Petition)	K SITA RAM	GP FOR REVENUE KIRAN REDDY MALLARAPU (R7)	KHAMMAM
10	WP/23698/2010	VADEENDRA JOSHI	GP FOR REVENUE GOPINADH BALASA (R20)	MAHABUBNAGAR
11	WP/23921/2010	MOHD GHULAM HUSSAIN	GP FOR REVENUE K B RAMANNA DORA (R10)	MEDAK
12	WP/31914/2010 IA 1/2010(WPMP 40570/2010)(Direction Petition)	ABU AKRAM	GP FOR REVENUE PASHAM KRISHNA REDDY (R2)	HYDERABAD
13	WP/32257/2010 IA 1/2010(WPMP 40989/2010)(Direction Petition)	A JAGAN	GP FOR ASSIGNMENT P DEVENDER (R9) P DEVENDER (R5)	KARIMNAGAR

14	WP/32593/2010 IA 1/2010(WPMP 41427/2010)(Direction Petition)	CH SRINIVAS	GP FOR REVENUE	RANGA REDDY
15	WP/33518/2010	K VENUGOPAL REDDY	GP FOR REVENUE GP FOR ASSIGNMENT (R21)	NALGONDA
16	WP/33548/2010	NADEEM AHMED	GP FOR REVENUE	HYDERABAD
17	WP/33580/2010 IA 1/2011(WVMP 875/2011)(Vacate Stay Petition)	B SRINIVAS RAO	GP FOR REVENUE C H SATISH KUMAR J R MANOHAR RAO (R4) J R MANOHAR RAO (R16)	ADILABAD
18	WP/1252/2011	M LAXMAN RAO	GP FOR REVENUE	RANGA REDDY
19	WP/17816/2011 IA 1/2011(WPMP 21432/2011)(Suspension Petition) IA 1/2014(WPMP 8998/2014)(Fix an Early Date) IA 1/2016(WVMP 619/2016)(Vacate Stay Petition)	J SURESH BABU	GP FOR REVENUE GP FOR ASSIGNMENT GP FOR ASSIGNMENT (R8)	RANGA REDDY
20	WP/18722/2011 IA 1/2011(WPMP 22605/2011)(Direction Petition)	R JANARDHAN RAO	GP FOR REVENUE GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R9) B MAYUR REDDY (R8)	RANGA REDDY
21	WP/20516/2011 IA 1/2011(WPMP 24898/2011)(Suspension Petition) IA 1/2013(WPMP 5995/2013)(Direction Petition) IA 2/2013(WPMP 20278/2013)(Implead Petition) IA 1/2015(WPMP 39673/2015)(Implead Petition) WP/11290/2011	T VISWANADHA SASTRY J KANAKAIAH	GP FOR REVENUE J NARENDER (R11) O MANOHER REDDY (R9) O MANOHER REDDY (R8) O MANOHER REDDY O MANOHER REDDY (R10)	MAHABUBNAGAR
22	WP/20809/2011 IA 1/2011(WPMP 25290/2011)(Stay Petition)	V HARI HARAN K RAJITHA	GP FOR REVENUE P VENKAT REDDY (R1)	RANGA REDDY
23	WP/21300/2011	MD AJMAL AHMED	GP FOR REVENUE R SATYANARAYANA REDDY (R154)	RANGA REDDY
24	WP/21415/2011 IA 1/2011(WPMP 26063/2011)(Direction Petition)	RAJ KUMAR RUDRA	GP FOR REVENUE B JITHENDER (R1)	MEDAK
25	WP/5256/2014 IA 1/2014(WPMP 6527/2014)(Direction Petition) IA 3/2018(Implead Petition)	MOHD GAYASUDDIN	GP FOR REVENUE	HYDERABAD
26	WP/12345/2014 IA 1/2014(WPMP 15518/2014)(Suspension Petition) IA 2/2014(WPMP 15519/2014)(Direction Petition)	GUDI MADHUSUDHAN REDDY	GP FOR REVENUE V RAVI KIRAN RAO (R8)	NIZAMABAD
27	WP/17435/2014 IA 1/2014(WPMP 21815/2014)(Direction Petition)	M/S BHARADWAJ ASSOCIATES	GP FOR REVENUE	HYDERABAD

28	WP/20698/2014 IA 1/2014(WPMP 25947/2014)(Direction Petition)	G JYOTHI KIRAN	GP FOR REVENUE	MAHABUBNAGAR
29	WP/32726/2014 IA 1/2014(WPMP 40920/2014)(Direction Petition)	MOHD MUMTAZ PASHA	P KISHORE RAO GP FOR REVENUE (R7) GP FOR HOME (R8) SC FOR TG MPPS GPPS (R6)	NALGONDA
30	WP/33713/2014 IA 1/2014(WPMP 42167/2014)(Direction Petition) IA 2/2014(WPMP 47857/2014)(Receive Docs Petition) IA 1/2017(WPMP 52718/2017)(Implead Petition) IA 1/2024(Implead Petition)	A S JAYARAJU	GP FOR REVENUE V VENKATA MAYUR PARTY IN PERSON V VENKATA MAYUR (R39)	HYDERABAD
31	WP/1672/2015 IA 1/2015(WPMP 2237/2015)(Suspension Petition)	PASHAM KRISHNA REDDY	GP FOR REVENUE GP FOR HOME (R27)	MEDAK
32	WP/4570/2015 IA 1/2015(WPMP 6062/2015)(Direction Petition) IA 4/2015(WPMP 40958/2015)(Implead Petition) IA 2/2016(WPMP 31661/2016)(Permission Petition)	B DANANJAYA	GP FOR REVENUE BAJRANG SINGH THAKUR SURYANARAYANA G (R11)	HYDERABAD
33	WP/20284/2015 IA 1/2015(WPMP 26142/2015)(Direction Petition)	CHALAKANI VENKAT YADAV	GP FOR REVENUE	NALGONDA
34	WP/23181/2015	SRINATH ATMAKUR	GP FOR REVENUE K RAMANJANEYULU (R15)	RANGA REDDY
35	WP/24089/2015 IA 1/2015(WPMP 31239/2015)(Direction Petition)	RAMA RAO VUDATANENI	GP FOR REVENUE	MEDAK
36	WP/25169/2015 IA 1/2015(WPMP 32680/2015)(Direction Petition)	S PRABHAKAR REDDY	GP FOR REVENUE	HYDERABAD
37	WP/30281/2015 IA 1/2015(WPMP 39163/2015)(Direction Petition)	SITA RAM CHAPARLA	GP FOR REVENUE	NALGONDA
38	WP/36440/2015 IA 1/2015(WPMP 46925/2015)(Direction Petition)	MIRZA AIJAZ ALI BAIG	GP FOR REVENUE GP FOR MEDICAL HEALTH FW(AP) (R31)	KARIMNAGAR
39	WP/1193/2016 IA 4/2016(WPMP 5693/2016)(Vacation Motion Letter)	G VASANTHA RAYUDU	GP FOR REVENUE	KHAMMAM
40	WP/4407/2016 IA 1/2016(WPMP 5641/2016)(Direction Petition)		GP FOR REVENUE GP FOR IRRRI AND COMM AREA DEV (R33) GP FOR LAND ACQUISITION (R32) RAMA LATHA (PETITIONER)	NALGONDA

41	WP/6321/2016 IA 1/2016(WPMP 8031/2016)(Suspension Petition)	J VENKATESWARA REDDY	GP FOR REVENUE	WARANGAL
42	WP/7158/2016	C DAMODAR REDDY	GP FOR REVENUE KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R5) GP FOR ASSIGNMENT (R10)	KARIMNAGAR
43	WP/14634/2016 IA 1/2016(WPMP 18212/2016)(Direction Petition)	M RAMALINGESWARA REDDY	GP FOR REVENUE	MAHABUBNAGAR
44	WP/21756/2018 IA 1/2018(Suspension Petition) IA 2/2018(Direction Petition)	D V SRINIVASA RAO	A PRABHAKAR RAO ::	WARANGAL

**FOR ORDERS**

45	WP/21882/2010 IA 1/2010(WVMP 5967/2010)(Vacate Stay Petition)	V RAVI KIRAN RAO GP FOR ASSIGNMENT	GP FOR REVENUE	NALGONDA
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**FINAL HEARING**

46	WP/27325/2007	K RAVI MAHENDER PASHAM MOHITH	GP FOR ASSIGNMENT	NIZAMABAD
47	WP/67/2009 WP/68/2009	M V PRAVEEN KUMAR M RAMA RAO	GP FOR REVENUE BOBBA VIJAYALAKSHMI (R7) GP FOR ASSIGNMENT (R6)	RANGA REDDY
48	WP/68/2009	M V PRAVEEN KUMAR M RAMA RAO	GP FOR REVENUE BOBBA VIJAYALAKSHMI (R5) GP FOR ASSIGNMENT (R6)	RANGA REDDY
49	WP/3722/2009 CC/927/2010	M V DURGA PRASAD	GP FOR REVENUE SAPAVAT SREENIVAS (R4) SAPAVAT SREENIVAS (R3)	MEDAK
50	CC/927/2010	M V DURGA PRASAD	GP FOR REVENUE SAPAVAT SREENIVAS (R6)	MEDAK
51	WP/9234/2009 IA 1/2009(WPMP 12093/2009)(Suspension Petition)	G ANANDAM	GP FOR REVENUE A RAVINDER REDDY (R16)	MEDAK
52	WP/10622/2009	T LAKSHMI NARAYANA	GP FOR ASSIGNMENT V NARASIMHA GOUD(SC FOR HMDA) (R95)	RANGA REDDY
53	WP/14901/2009 IA 1/2024(Vacate Stay Petition)	V MALLIK	GP FOR REVENUE SANNAPANENI LOHIT (R7) A ANASUYA	RANGA REDDY
54	WP/18905/2009 IA 1/2009(WPMP 24712/2009)(Suspension Petition)	WASIM AHMED KHAN	GP FOR REVENUE	HYDERABAD
55	WP/20103/2009	L HARISH	GP FOR REVENUE MOHD GULAM HYDER (R60)	RANGA REDDY
56	WP/9229/2010 IA 1/2024(Implead Petition)	A PULLA REDDY	GP FOR REVENUE K MANI DEEPIKA (R5) CH RAMESH BABU (R4) P VENKAT REDDY	RANGA REDDY
57	WP/21733/2010	S SURENDER REDDY	GP FOR REVENUE	ADILABAD
58	WP/21929/2010	V BRAHMAIAH CHOWDARY	GP FOR REVENUE	RANGA REDDY

59	WP/21936/2010 IA 1/2010(WPMP 27916/2010)(Direction Petition)	D L PANDU	GP FOR REVENUE	RANGA REDDY
60	WP/22025/2010	SHAIK MADAR	GP FOR REVENUE GP FOR FORESTS (R43)	KHAMMAM
61	WP/22905/2010 IA 1/2010(WVMP 4375/2010)(Vacate Stay Petition) IA 2/2010(WVMP 4593/2010)(Vacate Stay Petition) IA 3/2010(WPMP 29226/2010)(Suspension Petition) IA 4/2010(WPMP 29227/2010)(Suspension Petition) IA 8/2010(WPMP 125007/2010)(Implead Petition) IA 10/2010(WPMP 125009/2010)(Direction Petition)	D PRAMADA	R CHANDRA SHEKAR REDDY (SC FOR TS ZILLA PARISHADS) SC FOR TG MPPS GPPS (R10) G ELISHA (R11) C B RAM MOHAN REDDY C B RAM MOHAN REDDY (R9) G ELISHA	MEDAK
62	WP/23365/2010	B V APARNA LAKSHMI	GP FOR REVENUE K RAVINDER REDDY (SC FOR GHMC) (R17)	RANGA REDDY
63	WP/31188/2010	KOWTURU PAVAN KUMAR	GP FOR REVENUE M RAM MOHAN REDDY (SC FOR MUNICIPALITIES TG) (R11) M RAM MOHAN REDDY (SC FOR MUNICIPALITIES TG) (R5)	KHAMMAM
64	WP/32354/2010 IA 1/2010(WPMP 41110/2010)(Direction Petition) IA 1/2018(Fix an Early Date) IA 1/2019(Additional Material Petition)	NASEEM ARA	GP FOR REVENUE K RAVINDER REDDY (R3)	HYDERABAD
65	WP/32385/2010 IA 1/2010(WPMP 41160/2010)(Direction Petition)	C A R SESHAGIRI RAO M ARAVIND	GP FOR REVENUE C DAMODAR REDDY (R18)	KARIMNAGAR
66	WP/32693/2010 IA 1/2010(WPMP 41547/2010)(Suspension Petition) IA 1/2022(L R Petition)	HARENDER PRASAD D JAGAN MOHAN REDDY	GP FOR REVENUE NAZIR AHMED KHAN (R5)	NALGONDA
67	WP/33616/2010 IA 1/2023(L R Petition)	KIRAN REDDY MALLARAPU	GP FOR REVENUE	NALGONDA
68	WP/33694/2010	KIRAN REDDY MALLARAPU	GP FOR REVENUE LAXMAN BATCHU (R6)	KHAMMAM
69	WP/1460/2011	N CHANDRA SEKHAR REDDY	GP FOR REVENUE	KARIMNAGAR
70	WP/17467/2011 IA 1/2011(WPMP 20991/2011)(Stay Petition)	JAYANTI S C SEKHAR	GP FOR REVENUE	MEDAK
71	WP/21453/2011 IA 1/2011(WPMP 26109/2011)(Direction Petition) IA 2/2011(WPMP 26607/2011)(Amendment Petition) IA 3/2011(WPMP 26608/2011)(Implead Petition)	S NIRANJAN REDDY	GP FOR REVENUE	NIZAMABAD

72	WP/21794/2011 IA 1/2011(WPMP 26541/2011)(Direction Petition)	B P RAJU	GP FOR REVENUE N ASHOK KUMAR (R5)	MAHABUBNAGAR
73	WP/5594/2012 IA 1/2012(WPMP 7105/2012)(Direction Petition)	V RAVI KIRAN RAO GP FOR REVENUE V ROHITH	B JAGAN MADHAVA RAO (R9) T C KRISHNAN (R11) T C KRISHNAN (R12) B JAGAN MADHAVA RAO (R10) K. KIRAN MAYEE (R14) T C KRISHNAN (R13)	KARIMNAGAR
74	WP/6190/2012 IA 1/2014(WPMP 32758/2014)(Implead Petition)	RAJAGOPALLAVAN TAYI	GP FOR REVENUE J PRABHAKAR (R4) J PRABHAKAR (R12) J PRABHAKAR	RANGA REDDY
75	WP/7644/2012 IA 1/2012(WPMP 9692/2012)(Direction Petition)	CH VENKAT RAMAN	GP FOR ASSIGNMENT	NALGONDA
76	WP/7651/2012 IA 1/2012(WPMP 9702/2012)(Direction Petition)	CH VENKAT RAMAN	GP FOR ASSIGNMENT	NALGONDA
77	WP/11235/2012 IA 2/2012(WPMP 22326/2012)(Amendment Petition)	K MANIKYALA RAO	GP FOR REVENUE	KHAMMAM
78	WP/18988/2012	N HARI PRASAD	GP FOR REVENUE K RAVI MAHENDER (R164)	KARIMNAGAR
79	WP/21622/2012 IA 1/2012(WPMP 27718/2012)(Direction Petition) IA 1/2024(Receive Docs Petition)	SHIREEN SETHNA BARIA	GP FOR REVENUE GP FOR INDUSTRIES COMMERCE (R6)	MEDAK
80	WP/22768/2012 IA 1/2012(WPMP 29123/2012)(Suspension Petition)	MOHAMMAD ADNAN	GP FOR REVENUE PASAM SRINIVASA REDDY (R73) GP FOR HOME (R72)	HYDERABAD
81	WP/18626/2013 IA 1/2013(WPMP 22756/2013)(Direction Petition) IA 1/2015(WPMP 235767/2015)(L R Petition)	VIJAY ASHRIT	GP FOR REVENUE P V V SATYANARAYANA (R6)	HYDERABAD
82	WP/4443/2014 IA 1/2014(WPMP 4444/2014)(Vacation Motion Letter) IA 2/2014(WPMP 5487/2014)(Suspension Petition) IA 1/2024(Implead Petition)	T P ACHARYA	GP FOR REVENUE M/S LEX ARJAVA LLP RAJAGOPALLAVAN TAYI (R101)	RANGA REDDY
83	WP/11274/2014 IA 1/2014(WPMP 14205/2014)(Direction Petition)	CH JANARDHAN REDDY	GP FOR REVENUE	NIZAMABAD
84	WP/12648/2014 IA 1/2014(WPMP 15858/2014)(Direction Petition)	P ROY REDDY	GP FOR ASSIGNMENT R2 UNSERVED ,,,	RANGA REDDY
85	WP/14073/2014 IA 1/2014(WPMP 17538/2014)(Direction Petition)	D MADHAVA RAO	GP FOR REVENUE VEDULA SRINIVAS (R5)	WARANGAL

86	WP/14896/2014 IA 1/2014(WPMP 18485/2014)(Suspension Petition)	B P RAJU		RANGA REDDY
87	WP/22448/2014 WP/18250/2016 WP/18251/2016 WP/18279/2016 WP/32345/2014 WP/32465/2014	SRINIVAS VELAGAPUDI	GP FOR REVENUE E MADAN MOHAN RAO (R30) GP FOR HOME (R31)	RANGA REDDY
88	WP/32345/2014	SRINIVAS VELAGAPUDI	GP FOR REVENUE M SRINIVAS (R8) M SRINIVAS (R9) M SRINIVAS (R7) GP FOR HOME (R84)	RANGA REDDY
89	WP/32465/2014	SRINIVAS VELAGAPUDI	GP FOR REVENUE M SRINIVAS (R4) M SRINIVAS (R5) M SRINIVAS (R6)	RANGA REDDY
90	WP/18250/2016	NARESH REDDY CHINNOLLA	GP FOR REVENUE B SHASHIDHAR (R7) SRINIVAS VELAGAPUDI (R6)	HYDERABAD
91	WP/18251/2016	NARESH REDDY CHINNOLLA	GP FOR REVENUE M V DURGA PRASAD (R15) SRINIVAS VELAGAPUDI (R6)	HYDERABAD
92	WP/18279/2016 IA 1/2024(Implead Petition)	NARESH REDDY CHINNOLLA	GP FOR REVENUE S V S CHOWDARY B SHASHIDHAR (R6)	HYDERABAD
93	WP/27785/2014 IA 1/2014(WPMP 34791/2014)(Stay Petition)	D KRISHNA MURTHY	GP FOR REVENUE	NALGONDA
94	WP/28501/2014 IA 1/2014(WPMP 35675/2014)(Direction Petition)	G SUNDARESAN	GP FOR ASSIGNMENT	MEDAK
95	WP/28673/2014 IA 1/2014(WPMP 35893/2014)(Suspension Petition)	ANSHUL AGARWAL	GP FOR REVENUE	MEDAK
96	WP/29047/2014 IA 1/2014(WPMP 36345/2014)(Direction Petition)	A SANTHOSH KUMAR N SREEDHAR REDDY	GP FOR REVENUE	RANGA REDDY
97	WP/29508/2014 IA 1/2014(WPMP 36874/2014)(Direction Petition)	ALI FAROOQ	GP FOR REVENUE	HYDERABAD
98	WP/29535/2014 IA 1/2014(WPMP 36907/2014)(Direction Petition)	VENKATESHWAR VARANASI	GP FOR REVENUE	WARANGAL
99	WP/31685/2014 IA 1/2014(WPMP 39609/2014)(Suspension Petition) IA 1/2024(Vacate Stay Petition)	T SURYA SATISH	GP FOR REVENUE	HYDERABAD
100	WP/34907/2014 IA 1/2014(WPMP 43672/2014)(Direction Petition)	MUMMANENI SRINIVASA RAO	GP FOR REVENUE	RANGA REDDY

101	WP/40520/2014 IA 1/2014(WPMP 50814/2014)(Suspension Petition)	K V BHANU PRASAD	GP FOR REVENUE K RAGHUVeer REDDY (R16)	WARANGAL
102	WP/1397/2015 IA 1/2015(WPMP 1840/2015)(Direction Petition)	S SRIDHAR	GP FOR REVENUE	HYDERABAD
103	WP/3941/2015 IA 1/2015(WPMP 5228/2015)(Direction Petition) IA 2/2015(WPMP 5229/2015)(Direction Petition) IA 6/2015(WPMP 26314/2015)(Miscellaneous Petition)	M.V. PRATAP KUMAR	GP FOR REVENUE GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R90) R VINOD REDDY(SC FOR TSTRANSCO) (R92)	MAHABUBNAGAR
104	WP/4259/2015 IA 1/2015(WPMP 5641/2015)(Direction Petition)	CH DHANAMJAYA	GP FOR REVENUE C RUTHWIK REDDY (R6) CVLN MURTHY (R5) SAPAVAT SRINIVAS(SC for SC Co Operative Dev Corp Ltd) (R7)	WARANGAL
105	WP/7288/2015 IA 1/2015(WPMP 9695/2015)(Direction Petition) IA 2/2015(WPMP 10652/2015)(Amendment Petition)	VIVEK JAIN	GP FOR MCPL ADMN URBAN DEV KISHORE RAI (R11) GP FOR REVENUE (R13) R RADHA KRISHNA REDDY(SC FOR GHMC) (R12)	RANGA REDDY
106	WP/7378/2015 IA 1/2015(WVMP 3670/2015)(Vacate Stay Petition) IA 3/2015(WPMP 9794/2015)(Direction Petition) IA 2/2022(Permission Petition)	K SITA RAM GOURARAM RAJASHEKAR REDDY	GP FOR REVENUE B NEERAJA SUDHAKAR REDDY (R2)	MEDAK
107	WP/9440/2015 IA 1/2015(WPMP 12426/2015)(Direction Petition)	C V R RUDRA PRASAD	GP FOR REVENUE M JAGAPATHI RAO (R25) GP FOR HOME (R24)	RANGA REDDY
108	WP/10048/2015 IA 1/2015(WPMP 13216/2015)(Direction Petition)	C RAGHU	GP FOR REVENUE (AP) PALTHIYA VIVEK KUMAR NAIK (R15)	HYDERABAD
109	WP/14253/2015 IA 1/2015(WPMP 18662/2015)(Direction Petition) IA 2/2015(WPMP 21530/2015)(Implead Petition) IA 3/2015(WPMP 48315/2015)(Additional Material Petition) IA 6/2015(WPMP 77528/2015)(Vacation Motion Letter)	V RAMESH KUMAR	GP FOR REVENUE N SREEDHAR REDDY (R61) GP FOR HOME (R60) N SREEDHAR REDDY K SAVITHA BAI (R62)	RANGA REDDY
110	WP/16497/2015 IA 1/2015(WPMP 21441/2015)(Direction Petition)	C RAGHU	GP FOR REVENUE	MEDAK
111	WP/18412/2015 IA 1/2015(WPMP 23796/2015)(Direction Petition)	DAMODAR RAO	GP FOR ASSIGNMENT	NIZAMABAD



112	WP/18569/2015 IA 1/2015(WVMP 2999/2015)(Vacate Stay Petition) IA 3/2015(WPMP 34695/2015)(Modification) IA 1/2021(Implead Petition) IA 2/2021(Implead Petition) IA 1/2024(L R Petition)	T SRIKANTH T SRIKANTH REDDY	GP FOR REVENUE N CHANDRADHAR RAO (R16) N CHANDRADHAR RAO N CHANDRADHAR RAO (R17) K PRADEEP REDDY N CHANDRADHAR RAO (R15) K PRADEEP REDDY (R6) N CHANDRADHAR RAO (R18) N CHANDRADHAR RAO (R13) N CHANDRADHAR RAO (R14)	RANGA REDDY
113	WP/22392/2015 IA 1/2015(WPMP 28902/2015)(Direction Petition) IA 1/2019(Additional Material Petition)	K V RAJASREE	GP FOR REVENUE G NARENDER REDDY (R65)	RANGA REDDY
114	WP/22936/2015 IA 1/2015(WPMP 29649/2015)(Direction Petition)	SUBHANI S M	GP FOR REVENUE	HYDERABAD
115	WP/24420/2015 IA 1/2015(WPMP 31690/2015)(Direction Petition)	S SURENDER REDDY	GP FOR REVENUE	NALGONDA
116	WP/26584/2015 IA 2/2015(WPMP 34532/2015)(Suspension Petition)	V R AVULA	GP FOR REVENUE V HARI HARAN (R6)	RANGA REDDY
117	WP/26722/2015 IA 1/2015(WPMP 34709/2015)(Stay Petition)	AVANCHA H CHAKRAVARTHY	GP FOR REVENUE	RANGA REDDY
118	WP/31845/2015 IA 1/2015(WPMP 41164/2015)(Suspension Petition) IA 2/2015(WPMP 41165/2015)(Direction Petition) IA 1/2016(WPMP 17398/2016)(Additional Material Petition)	V RAMCHANDER GOUD	GP FOR ASSIGNMENT T SRUJAN KUMAR REDDY (R5)	RANGA REDDY
119	WP/35389/2015 IA 1/2015(WVMP 4352/2015)(Vacate Stay Petition) IA 2/2015(WPMP 45479/2015)(Stay Petition)	P VISHNUVARDHANA REDDY	GP FOR REVENUE A JAGAN GP FOR CIVIL SUPPLIES (R18) T P ACHARYA (R19) CHINTALAPUDI LAKSHMI KUMARI (R17)	NIZAMABAD
120	WP/36547/2015 IA 1/2015(WPMP 47072/2015)(Direction Petition)	PRABHAKAR CHIKKUDU	GP FOR REVENUE	NALGONDA
121	WP/42518/2015 IA 1/2015(WPMP 54831/2015)(Suspension Petition)	BANKATLAL MANDHANI	GP FOR REVENUE KAVERI PRAMODH (R8)	WARANGAL
122	WP/42602/2015 IA 1/2016(WVMP 241/2016)(Vacate Stay Petition) WP/6736/2015	SIVARAJU SRINIVAS GP FOR ASSIGNMENT	GP FOR ASSIGNMENT A NAGENDRA RAO T VANAJA (R6)	RANGA REDDY
123	WP/6736/2015 IA 1/2015(WPMP 8968/2015)(Direction Petition) IA 1/2024(Implead Petition)	T VANAJA	GP FOR REVENUE	RANGA REDDY

124	WP/1456/2016 IA 1/2016(WPMP 1839/2016)(Direction Petition)	A KESHAVA REDDY	GP FOR REVENUE G RAJESHWAR REDDY (R8) G RAJESHWAR REDDY (R7) G RAJESHWAR REDDY (R6) P VENKAT REDDY (R13) G RAJESHWAR REDDY (R9)	RANGA REDDY
125	WP/2116/2016 IA 1/2016(WPMP 2685/2016)(Direction Petition) CC/1377/2017	P V MAHESH	GP FOR ASSIGNMENT V VENUMADHAV (R1) R2 R3 R4 R5 UNSERVED ,:M/s.AARE VENKATESWARA RAO for proposed respondents	KHAMMAM
126	CC/1377/2017 IA 1/2017(APPL 631/2017)(Direction Petition) IA 1/2018(Direction Petition) IA 2/2018(-)	P V MAHESH	GP FOR ASSIGNMENT GP FOR REVENUE (R2) NIMMAGADDA REVATHI (R3) RR1 AND 5 NOTICE SENT BY RPAD NOT YET RETD SERVED R 3 NOTICE SERVED R 2 NOTICE SENT RETD UNSERVED WRONG ADDRESS. R 4 NOTICE SENT RETD UNSERVED (ADRESSEE LEFT). ORDER DT: 26-06-2018	HYDERABAD
127	WP/3931/2016 IA 1/2016(WPMP 5035/2016)(Direction Petition)	K RAGHUVVEER REDDY	GP FOR REVENUE THE ADVOCATE GENERAL (R18)	HYDERABAD
128	WP/4255/2016	P. SATHWIK REDDY	GP FOR REVENUE	RANGA REDDY
129	WP/4973/2016 IA 1/2016(WPMP 6349/2016)(Suspension Petition)	KIRAN REDDY MALLARAPU	GP FOR REVENUE	KHAMMAM
130	WP/8998/2016 IA 1/2016(WPMP 11401/2016)(Stay Petition)	T V KALYAN SINGH	GP FOR REVENUE	NIZAMABAD
131	WP/14500/2016 IA 1/2016(WPMP 18056/2016)(Suspension Petition) IA 2/2022(Amendment Petition)	K P VIJAY KUMAR	GP FOR REVENUE	RANGA REDDY